

17. Shri Shivraj Singh
18. Shri Rajaram P. Godase
19. Shri Mahavir Vishwakarma
20. Shri Uttamaingh Pawar
21. Shri M.K. Annaasahb Patil
22. Shri Manharan Lal Pandey
23. Shri Aahok Sharma
24. Shri Ravinder Kumar Panday
25. Shri Braj Mohan Ram
26. Shri Vijay Annaji Mude
27. Shri Namdao Diwathe
28. Shri Aahok Argal
29. Shri Virendra Kumar
30. Shri Manoj Kumar Sinha
31. Shri Madhukar Sarpotdar
32. Prof. Raaa Singh Rawat
33. Prof. Rita Verma
34. Prof. Chaman Lal Gupta
35. Shri Ram Nagina Mishra
36. Dr. G.R. Sarode
37. Shri Rajandra Singh G. Rana
38. Shri Chandresh Patel
39. Shri Vinay Katiyar
40. Dr. Mahadeepak Singh Shakya
41. Shri Rajabhau Thakre
42. Shri Kishan Lal Dilar
43. Shri Bhanu Pratap Singh
44. Shri Jayainh Chauhan
45. Dr. Vallabh Bhal Kathiria
46. Shri Ram Shakal
47. Shri Nakli Singh
48. Dr. Amrit Lal Bharti
49. Shri Shri-Ram Chauhan
50. Shri Padamaen Chaudhary

*The motion was adapted.*

MR. DEPUTY SPEAKER : The Minister may now introduce the Bill.

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA) : I introduce \*\* the Bill.

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\*\* Introduced with the recommendation of the President.

*[English]*

MR. DEPUTY SPEAKER : Now, Shri Surjit Singh Bamala will speak.

*[Translation]*

DR. MURLI MANOHAR JOSHI (Allahabad) : Mr. Deputy Speaker, Sir, I raised a question. In that context, I would like to say that the manner in which the Government has imported wheat, smells foul. It would not only affect the growers but also the consumers and the Government and also the amount involved. You just cast a glance at today's newspapers. It says :

*[English]*

"Government bungling led to wheat crisis"

*[Translation]*

Mr. Deputy Speaker Sir, where is the Hon'ble Food Minister heading for?...*(Interruptions)*

SHRIMATI SUSHMA SWARAJ : (South Delhi) : Hon'ble Minister Sir, this question relates to your Ministry.

DR. MURLI MANOHAR JOSHI : This is an open bungling. You say that we shall import wheat and the standing committees of the Food Ministry say that there is no need of wheat import. I read out for you from today's "Indian Express".

*[English]*

"The Government's decision to hurriedly import 2 million tonnes of wheat has erected a flutter in the Food Ministry with officials pointing out that according to current estimates, stocks for P.D.S. stands at 8.4 million tonne, enough last until May, 1997."

*[Translation]*

If we have got enough foodgrains stock until May, 1997 then, what is need for this import. The manner in which the import is being carried out, is horrible...*(Interruptions)* Adjournment Motion Comes first. Shri Barnala ji would also speak. However, why are you feeling uncomfortable? Shri Barnala ji has given me the opportunity...*(Interruptions)*. The Government has not yet made it clear as to with which company he has signed the agreement, at which place and at what rates. I fear that on the basis of what has published in the newspapers and the rates at international level, after the Sugar Scam, it is going to be another Scam, so to say wheat Scam. The manner in which the Government made the imports of Sugar at an inappropriate time, similarly today wheat import is being carried out at an inappropriate time and at an unrealised rates ...*(Interruptions)*

MR. DEPUTY-SPEAKER : You must know that it comes before the Adjournment Motion. Please sit down.

*(Interruptions)*

DR. MURLI MANOHAR JOSHI : That is why he has signed the agreement with Australia at a rate of 147 Dollars per metric ton. He has signed it at the rate of 157.50 per metric ton...*(Interruptions)*

*[English]*

SHRI HARADHAN ROY (Asanaol) : Sir, I want to say something...*(Interruptions)*

MR. DEPUTY SPEAKER : What he is saying will not go on record. Only Shri Joshi's Speech will go on record.

*(Interruptions)\**

*[Translation]*

DR. MURLI MANOHAR JOSHI : For future, they are planning to go in for 180 dollars per metric ton forward trading. Argentina is ready to supply wheat at the rate of 140 dollars per ton and we have stocks, of 8.4 million ton in our country. Still this import is being made. If there is a difference of 10 dollars at one ton and 20 million tons of foodgrains are being imported, then it amounts to a bungling of 200 million dollars i.e. 700 crores of rupees...*(Interruptions)* This would put both country's farmers community as well as consumers in the disadvantageous position and there would be a huge loss of foreign exchange.

*[English]*

MR. DEPUTY SPEAKER : The Speaker has disallowed your Motion.

*[Translation]*

DR. MURLI MANOHAR JOSHI : Why, Sir?

*[Translation]*

I want to say that this is a very important Motion.

MR. DEPUTY-SPEAKER : Yes, this has been disallowed.

*(Interruptions)*

SHRI NITISH KUMAR (Barh) : Sir, this is most urgent. The Motion brought forward by Shri Joshi is the most urgent.

*[English]*

MR. DEPUTY SPEAKER : Now, Shri Barnala to speak.

*(Interruptions)*

MR. DEPUTY-SPEAKER : Please allow him to speak.

*(Interruptions)*

\* Not Recorded.

*[Translation]*

MR. DEPUTY-SPEAKER : This has already been disallowed.

SHRI NITISH KUMAR : Mr. Deputy Speaker Sir, please listen to him, otherwise it is on your discretion...*(Interruptions)*

MR. DEPUTY-SPEAKER : I can not allow it after it has been disallowed...*(Interruptions)*

SHRI NITISH KUMAR : Why are we putting pressure on it, please listen to us, Hon'ble Minister had replied...*(Interruptions)* Deputy-Speaker Sir, hon'ble Food Minister has replied just two days back. In view of rising prices and scarcity of wheat, we had warned that there was no need of any wheat import and this would turn out to be a wheat scam in the country and all these reports have been published in today's "Indian Express" and "Janaata". The decision to import wheat would eat up our hard-earned foreign exchange...*(Interruptions)*

*[English]*

MR. DEPUTY-SPEAKER : This matter is over. Please take your seat.

*(Interruptions)*

SHRI B.K. GADHVI (Banaakantha) : I am on a point of order.

MR. DEPUTY-SPEAKER : On what subject?

SHRI B.K. GADHVI : A motion which has not been admitted cannot be dismissed either in a direct or indirect way...*(Interruptions)*

*[Translation]*

SHRI NITISH KUMAR : Mr. Deputy Speaker, Sir, this may lead to a bungling involving 700 crores of rupees. Therefore, you should accord patronage. Please save the foreign exchange of the country. This import would adversely affect the farmers at the time of Rabi crop next year...*(Interruptions)*

*[English]*

MR. DEPUTY SPEAKER : Please take your seat.

SHRI B.K. GADHVI : On a disallowed motion, nothing can go on record...*(Interruptions)*

*[Translation]*

SHRI NITISH KUMAR : If the decision to import wheat is materialised, then it would severely affect the farmers at the time of Rabi crop in May and April next year. The imports made in 1993 and 1994 hit the farmers community severely. So, please issue directions to the Government. We would like to demand that the import should be stopped. The Government should lay the papers in the House related to the import...*(Interruptions)*

[English]

MR. DEPUTY SPEAKER : Please take your seat.

[Translation]

Hon. Speaker has already disallowed the motion. Whatever you have said, has been placed on the record.

(Interruptions)

MR. DEPUTY SPEAKER : Perhaps, Barnala ji wants to speak, something on the issue. I allow, him during zero hour.

SARDAR SURJIT SINGH BARNALA (Sangrur) : I would like to speak something on it at first since we are very much concerned with it. Punjab is the wheat producing state. Just now it has been said that two million tonnes of wheat would be imported. The wheat of 1200 crore rupees is being imported and we are being exposed as if we are the beggars. In the past, it has been the practice to import wheat. We pay for it but even then we are expressed as if we are the beggars and our's is a bagger country. The Janta Party Government had decided in 1977 that the import would be stopped. The farmers have would be encouraged to produce foodgrains. It has happened. During 1977 the fertilizers...(Interruptions)

[English]

SHRI ANIL BASU (Arambagh) : When the motion has been disallowed, why are you allowing him to speak? This is against the dignity and honour of the House.

(Interruptions)

MR. DEPUTY SPEAKER : I have called him.

[Translation]

DR. MURLI MANOHAR JOSHI : He is raising the issue of the hunger of India. That question...(Interruptions)

MR. DEPUTY SPEAKER : Joshiji, please let him speak.

SARDAR SURJIT SINGH BARNALA : All the people are agitated on the issue that wheat is being imported while it is in abundance in our country. It will affect the producer, the farmer and by making import efforts are being made to make it cheaper. It did not happen. It was declared that they are going to import two million tonnes of wheat. It was expected that the prices will come down but this declaration proved ineffective. Prices are shooting up with this declaration, it did not fall. Therefore, imports of wheat will be of no use for the country because wheat is available in the country. Earlier the hon. Minister was making the Statement that foodgrain in sufficient quantity is available in Delhi.

When the prices going up in Delhi then what are the reasons therefore...(Interruptions)

[English]

MR. DEPUTY SPEAKER : Gentlemen, please take your seat.

[Translation]

SARDAR SURJIT SINGH BARNALA : Therefore, all the hon. Members of the House are agitated over it. It is a very important issue and that is why he has raised it.

DR. MURLI MANOHAR JOSHI : They are importing wheat at the rate of Rs. 5.60 per kilogram and do not pay even the country Rs. 3.85 to the farmers. If they import wheat from outside, the price there will be Rs. 12 per kg. by the time it reaches the market and the poor will purchase it at Rs. 15 per kilogram...(Interruptions)

[English]

MR. DEPUTY-SPEAKER : Nothing is going on record.

(Interruptions)\*

MR. DEPUTY-SPEAKER : Yes, Shri Veerabhadram.

(Interruptions)

MR. DEPUTY-SPEAKER : Please allow him to speak.

(Interruptions)

MR. DEPUTY-SPEAKER : Please take your seats. I have called the name of Shri Veerabhadram.

(Interruptions)

MR. DEPUTY-SPEAKER : The House stands adjourned to meet again at 2.10 P.M.

13.12 hrs.

The Lok Sabha then adjourned for Lunch till ten minutes past Fourteen of the Clock.

14.17 hrs.

The Lok Sabha re-assembled after Lunch at Seventeen minutes past Fourteen of the Clock.

(Mr. Deputy-Speaker in the Chair)

[English]

MR. DEPUTY-SPEAKER : Now, let us take up Matters Under Rule 377.

Shri R.L.P. Verma

(Interruptions)

\* Not Recorded.